

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No225
CP(CAA)/35(AHM)2021
in
CA(CAA)72 of 2020

Proceedings under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

APL Institute of Clinical Laboratory & Resarch Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 06/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Income Tax : Ms. Pankti Shah, Adv.
For the RD : Mr. Shiv Pal Singh, Asst. Director

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 02.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**